

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.1)/ 2604 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Akami,  
Registrar, Gauhati High Court,  
Kohima Bench, Kohima

Dated Guwahati, <sup>th</sup>15 June 2021.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)5/18/REG/ dated 07.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for five days from 07.06.2021 to 11.06.2021 along with station leave permission for the said period has been allowed.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-108/2011(Pt.1)/2605 /A. dtd. --15.6.2021  
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**

sd/-